

बहुत दिक्कत भी हो रही है, जो आम लोगों से जुड़ा हुआ है और इससे लोगों को बहुत दिक्कत भी हो रही है। टेलीविजन चैनलस में, समाचार-पत्र और पत्रिकाओं में जिस तरह से nudity, violence, obscenity and vulgarity का प्रचार और प्रसार किया जा रहा है, यह गंभीर चिंता का विषय है। हम लोग टेलीविजन चैनलस पर समाचारों को भी पूरे परिवार के सदस्यों के साथ बैठकर देख, सुन नहीं सकते हैं, ऐसी हालत हो गई है। अन्य प्रोग्राम्स की बात तो छोड़ दीजिए, जो समाचार आते हैं, उनके बीच में जो advertisements आते हैं, वे बहुत objectionable हैं जो कि हमारी संस्कृति और सभ्यता के खिलाफ हैं।

महोदय, इससे पहले भी कई बार इस बात की मांग की जा चुकी है और इस सदन ने भी बहुत पहले एकमत से सरकार से कहा कि इसको रोकने की कोशिश होनी चाहिए। लेकिन nudity, violence, obscenity and vulgarity लगातार बढ़ती जा रही है। इस पर किसी तरह की कोई पाबंदी नहीं लग रही है। मैं आपके माध्यम से प्रार्थना करना चाहूंगा कि गवर्नमेंट इस मामले में सीरियस हो और इस पर पाबंदी लगाए। एक राज्य सरकार ने कानून बना कर के होटलों के काम करने वाली बार बालाओं पर प्रतिबंध लगा दिया है। उनको पकड़ने के लिए पूरी मुम्बई की पुलिस लगी रहती है। उन बार बालाओं से सौ गुणा ज्यादा यह गलत तरह के एक्सपोज़र्स टेलीविजन चैनलस में, मैगजीन्स में और समाचार-पत्र, पत्रिकाओं में आते हैं। सर, इन पर पाबंदी लगाने की जरूरत है। इन पर सख्ती करने की जरूरत है। सोसायटी के लिए कोई मोरल कोड ऑफ कंडक्ट होना चाहिए या नहीं होना चाहिए। मैं आपसे निवेदन करता हूँ कि आप गवर्नमेंट को निर्देश दें कि वह इस संबंध में आवश्यक कार्यवाही करे। धन्यवाद।

**श्री जनेश्वर मिश्र** (उत्तर प्रदेश) : उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री महेन्द्र मोहन** (उत्तर प्रदेश) : उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्री सीताराम येचुरी** (पश्चिमी बंगाल) : उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करता हूँ।

**श्रीमती वृंदा कारत** (पश्चिमी बंगाल) : उपसभापति महोदय, मैं इससे अपने आपको सम्बद्ध करती हूँ।

MR. DEPUTY CHAIRMAN : The whole House associates.

#### **Liquor tragedy in Gujarat**

SHRI PRAVEEN RASHTRAPAL (Gujarat) : Thank you very much, Mr. Deputy Chairman, Sir. I am extremely sorry to quote a sad event which took place in the city of Ahmedabad in Gujarat and that too, in a working class area where poor people are living. Nearly 50 people are dead and many more are under treatment in the Government hospital because of the consumption of illicit liquor. The event took place 4-5 days ago. They were all very poor. Some of them were married. Their families are facing grave situation without any help from any corner. I have the details from the print media, electronic media and the leaders of my party that illicit liquor business in the city of Ahmedabad and all major cities of Gujarat is going on in connivance with the Police Department. Not only that it is going on in connivance with the Police, but also the State Administration. Certain illicit liquor is supplied by the mudda maal of the Court because whenever these illicit liquor shops are raided by the police and if they want to file a case in the court, they will have to seize the peeps etc. which are full of illicit liquor. They are kept for days together. But, when the case comes up after 5-6 months, they don't produce this before the court. In fact, that illicit liquor is sold through illegal channels of people who are associated with this illegal business. In spite of the matter being raised in the State

Assembly by the Congress Party, the State Government there has miserably failed to provide protection to the poor working class people in the State of Gujarat. Sir, it is not a problem of crime. My friend, Arun Jaitley, is a senior lawyer. He will appreciate that it is not only a law and order problem, but also, a socio-economic problem. Gujarat is a State where there is total prohibition, but liquor is available everywhere. Now, how to deal with this problem? There I want help from the Central Government Home Ministry and also the State Administration that if there is prohibition in Gujarat, why liquor is available at every nook and corner in the city of Ahmedabad. And as a result, every five or ten years, such tragedies are taking place, and mainly, the poor people are losing their lives. Thank you very much, Sir.

#### **Demand to lower the prices of petrol and diesel**

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, in the midnight of 1st July, 2009, the Government of India raised the prices of petrol and diesel on the plea that the price of crude oil has gone up to 70 dollars per barrel in the international market, and that was done on the eve of the Budget Session of the Parliament at 12 o' clock in the midnight, without caring even for 11 hours for the Parliament to discuss the issue. Now, Sir, though the price of petrol in India comes to Rs. 20/- a litre on the benchmark of 70 dollar per barrel, the Government turned down the demand of lowering down the prices of petrol and diesel.

Now, Sir, the price of crude oil in the international market has come down to 60-61 dollar a barrel. We therefore demand issuance of the Government order withdrawing earlier orders hiking the prices of petrol and diesel in India. The order should be issued forthwith. I would request the Minister to respond. This is a very serious issue concerning the lives of the common people, the ordinary people, the whole nation, Sir. The market price of the essential commodities of daily consumption is rising a lot. The potato price, even in Delhi, is rising a lot. So, this is urgently necessary to reduce the prices of petrol and diesel. Thank you.

SHRIMATI BRINDA KARAT (West Bengal): Sir, I associate myself with it.

Mr. DEPUTY CHAIRMAN : Most of the Members want to associate themselves with it.

SHRI TAPAN KUMAR SEN (West Bengal) : Sir, you kindly direct the Government to respond. ...*(Interruptions)*.

MR. DEPUTY CHAIRMAN: No direction can be given to the Government in the Zero Hour. Now, Shri Bharatkumar Raut.

#### **Delay in the arrival of monsoon**

SHRI BHARATKUMAR RAUT (Maharashtra): Thank you Sir, for giving me an opportunity to express the grave concern that all my colleagues in this august House share over the delayed monsoon all over the country, particularly on the Plateau of Deccan. I am receiving information that in many parts of the Western Maharashtra, Marathwada, kharif crop is in severe trouble. Those who